

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:6234  
ANSWERED ON:05.05.2015  
TAX INCLUSIVE RATE CARDS  
Muddahanumegowda Shri S.P.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether under the extant rules the prices of various items including food items in res- taurants are quoted without including taxes leading to inflated final bills, if so, the details thereof; and

(b) whether the Government is mulling any proposal to make it mandatory to quote the retail prices on rate cards after including the taxes and if so, the details thereof?

**Answer**

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a): No Madam, the Legal Metrology (Packaged Commodities) Rules, 2011 are applicable only for pre-packaged commodities. The prices of packaged food items in restaurants are quoted with taxes.

The Rules do not cover non-packaged items.

(b): No Madam, there is no such proposal.